

~~RESERVED~~

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

...

Registration O.A. No. 833 of 1994

J.P.

Dated: 06.10.1994

Hon. Mr. S. Das Gupta, A.M.  
Hon. Mr. T.L. Verma, J.M.

Jai Prakash Agrawal, retired S.G.R.S.A.  
Meerut, 150 New Market Begham Bridge,  
District Meerut. ... ...

APPLICANT.

( By Advocate Sri A.K. Singh )

VERSUS

Union of India  
and others

... ... RESPONDENTS.

...

O R D E R

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( By Hon. Mr. S. Das Gupta, Member (A) )

Heard Sri A.K. Singh, learned counsel for the applicant on admission. The prayer of the applicant in this case is that the respondents be directed to decide his representation for award of selection grade w.e.f. 2.5.1966 and ~~keep~~ <sup>treat</sup> him in service till 29.11.1985 and also to award all other consequential benefits.

2. The applicant ~~is~~ is highly time barred and cannot be admitted. In view of the above, the application is dismissed as being time barred.

Member (J)

Member (A)

(n.u.)